## 13.CP 060/00161/14 in O.A. NO. 060/00391/14

## Vikash Kumar Vs. Krishan Kumar Dahiya

## 17.11.2014

Present: Mr. S.K. Bhardwaj, proxy counsel for the petitioner

Mr. K.B. Sharma, proxy counsel for the respondents

- 1. Learned counsel for the respondents files a short affidavit and submits on the basis thereof that the respondents have issued the revised result and the name of the petitioner for appointment to the post of Constable has been recommended and sent to the concerned quarters for approval and issuance of appointment letter in his favour. He submits that in view of the above the present CP may be disposed of as having been satisfied.
- 2. Learned counsel for the petitioner does not object thereto.
- 3. Accordingly, the CP is disposed of as having been satisfied. Notices stand discharged.

Ve .

(UDAY KUMAR VARMA) MEMBER (A) (SANJEEV KAUSHIK) MEMBER (J)

'mw'